

to office and comparable staff of the Central Government were reduced with effect from 1st January, 1966.

(b) No, Sir.

(c) The staff side raised the issue of restoration of the rates of overtime allowance as admissible before 1st January 1966 in the National Council of Joint Consultative Machinery in February 1968. It was explained to them on behalf of the official side that keeping in view the present financial stringency the restoration of the cut was not possible at the present stage. After some discussion the suggestion of the Chairman that the matter be considered further was accepted. Accordingly, the matter has been considered further but it has not been found possible to restore the cut.]

NATIONALISATION OF LAND IN URBAN AREAS

81. SHRI R. P. KHAITAN: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether Government have any proposal under consideration to nationalise land in urban areas for housing purposes; and

(b) if so, by when the proposal is likely to materialise?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) The Government of India have no such proposal under consideration.

(b) Does not arise.

MEDIUM IRRIGATION SCHEMES

82. SHRI R. P. KHAITAN: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that State Governments have represented to the Central Government that liberal financial allotment should be made for medium irrigation schemes;

(b) if so, the States that have made the representation and the allotment requested for; and

(c) the allotment made for 1968-69 for each state?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD): (a) and (b) State Governments have been representing on a number of occasions like State Irrigation Minister's Conference, Annual Plan discussions visit of Union Ministers to States etc., for liberal financial allotment for medium irrigation schemes also.

(c) Allocation is not made separately for major and medium irrigation schemes. Outlay approved for major and medium irrigation schemes for 1968-69 for various States is given in the enclosed Statement.

STATEMENT

Name of State	Outlay approved for major and medium irrigation schemes during 1968-69
	(Rs. in crores)
1. Andhra Pradesh	18.36
2. Assam	0.83
3. Bihar	19.20
4. Gujarat	16.85
5. Haryana	2.42
6. Jammu & Kashmir	0.14
7. Kerala	2.90
8. Madhya Pradesh	7.41
9. Madras	3.50
10. Maharashtra	20.49
11. Mysore	8.54
12. Nagaland	—
13. Orissa	5.90
14. Punjab	1.94
15. Rajasthan	12.89
16. Uttar Pradesh	15.60
17. West Bengal	5.44

FOREIGN LOANS

83. SHRI R. P. KHAITAN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that some of the loans received by India from foreign countries during the years 1962 to 1968 could not be utilised by India;